

BEFORE THE NATIONAL GREEN TRIBUNAL,

WESTERN ZONE, PUNE

EXECUTION APPLICATION NO. 04/2018 (WZ)

In

ORIGINAL APPLICATION NO. 44/2015 (WZ)

The Colva Civic & Consumer Forum

.....Appellant

Versus

GCZMA &Ors.

.....Respondents(s)

REPLY ON BEHALF OF THE DISTRICT COLLECTOR OF SOUTH GOA DISTRICT, MARGAO, GOA.

I, SHRI. A. ASVIN CHANDRU, IAS, MAJOR OF AGE, PRESENTLY POSTED AS COLLECTOR & DISTRICT MAGISTRATE, SOUTH GOA DISTRICT, GOA DO HEREBY SOLEMNLY AFFIRM AND STATE AS FOLLOWS:

1. That in compliance to the order dated 01.05.2023 passed by this Hon'ble Tribunal, the office of the Collector & District Magistrate South directed the Dy. Collector & SDO Salcete to attach the property to the extent of Rs. 2 lakhs of the respondent no.05/ AgneloD'souza and submit an action taken report. A copy of said directions dated 31.07.2023 is enclosed and marked as an **Annexure I.**
2. In response to the Dy. Collector & SDO, Salcete had directed the Mamlatdar of Salcete, Margao to execute the directions dated 01.05.2023 of the Hon'ble NGT(WZ) and submit the compliance report. A copy of said communication letter dated 31.07.2023 is enclosed and marked as an **Annexure II.**

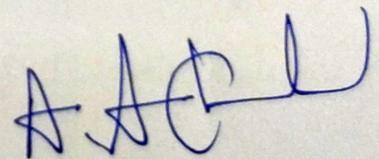
(Handwritten signature)

3. In this regards, the Dy. Collector & SDO, Salcete vide report dated 21/08/2023 has communicated that the Mamlatdar of Salcete Taluka submitted a compliance stating that information was sought from the office of Civil Registrar-cum-sub Registrar, Salcete and office of the village Panchayat Sernabatim, Vanelim, Colva & Gandaulim regarding any immovable property registered in the name of Agnelo D'Souza, r/o H.No. 65, Copelwaddo, Sernabatim, Colva. It was further informed by the village Panchayat Secretary, Colva that there is no tax assessed in the name of Agnelo D'Souza & also Civil Registrar-cum-sub Registrar, Salcete informed that after going through the computerized records from 23rd January 2019 till date, they could not trace any documents in the name of Agnelo D'Souza. The house in which the respondent no 05 is residing is in the name of the mother and same is also not divided amongst the respondents and his siblings. Further it was communicated that there is only one movable property in the name of the respondent no.05 which is a car of make Tata Indica, emerald green in colour bearing registration no. GA-02-J-7915 and the same is already sealed/attached by the Mamlatdar of Salcete. A copy of said communication letter dated 21.08.2023 is enclosed and marked as an **Annexure III**.

4. That, I assure hence forth the office shall make every endeavor to strictly comply with all the directions of this Hon'ble Tribunal strictly adhering to the time line. It is therefore prayed that the Show Cause Notice may kindly be withdrawn in view of the compliance.

5. That, the contents of the above paragraphs are true and correct to the best of my knowledge as derived from the official records and that nothing material concealed therefrom and the present deponent reserves the right to file any further affidavit as and when required and directed by this Hon'ble Tribunal.

Date : 21.09.2023


DEPONENT

VERIFICATION:-

I, Shri. A. AsvinChandru, IAS major of age, s/o K. Anguchamy, at present posted as Collector and District Magistrate (South Goa District), Goa do hereby verify that the content of the above affidavit are true and correct to the best of my knowledge as derived from the official records and that nothing material has been concealed therefrom.

Verified at Margao, Goa on this 21th day of September 2023.



(Handwritten Signature)
VERIFICANT

Solemnly affirmed before me by
A. Asvin Chandru.....
~~Who is identified to me by~~
.....
to whom I personally know on
this. 21st day of Sept 20. 23

Reg. No. 16462/2023
KSQV14

SAVITA G. KURTARKEP
NOTARY
MARGAU-GUA



MOST URGENT/
TIME BOUND/
NGT MATTER



OFFICE OF THE COLLECTOR, SOUTH GOA DISTRICT
3rd floor, Matanhy Saldanha Administrative Complex, Margao - Goa.
Revenue Branch Collectorate

Phone No:0832-2794383, 2794381 Email: dycrev-south.goa@nic.in

No.41/CRZ/REV/NGT/E.A.No.04-2018(WZ)/2023/ 1348

Dated:31/07/2023.

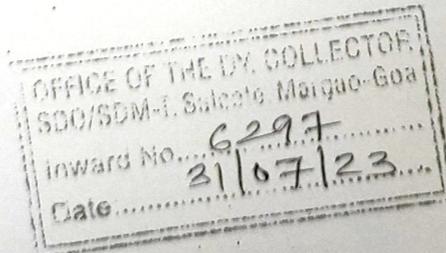
To,
The Dy. Collector & SDO,
Salcete - Goa.

Sub: Execution of order dated 01.05.2023 of Hon'ble NGT, (WZ), Pune in respect of Execution Application No.04/2018 (WZ) in O.A.No.44/2015 (WZ), M.A.No.131/2018 (WZ) filed by the Colva Civic & Consumer Forum v/s GCZMA & Ors.

Sir,

Find enclosed herewith the copy of the order dated 01.05.2023 of Hon'ble NGT, (WZ), Pune in respect of Execution Application No.04/2018 (WZ) in O.A.No.44/2015 (WZ), M.A.No.131/2018 (WZ) filed by the Colva Civic & Consumer Forum v/s GCZMA & Ors. Wherein the District Magistrate is directed to attach the property to the extent of Rs.2 lakhs of the respondent no.05/ Agnelo D'souza in the above mentioned execution order & submit a report before the Hon'ble NGT (WZ) Pune.

In this regards, you are hereby directed to execute the said direction of the Hon'ble NGT (WZ) Pune urgently within 24 hrs and submit the compliance report to this office for onward submission to Hon'ble NGT. (WZ) Pune on or before 01/08/2023.



Yours faithfully,

(Signature)
(Snehal S. Prabhu)
Dy. Collector (Rev) South,
Member Secretary South Goa

Encl: As above.

Copy to: The Member Secretary, Goa Coastal Zone Management Authority
(GCZMA), 4th Floor, Dempo Towers, Patto - Panaji, Goa.

ANNEXURE-II 114/c

MOST URGENT
TIME BOUND
NGT MATTER

A-K/CRZ-55
2/8/23



Collectorate of South Goa
01/08/23
16965
Rev
कर्म कर्मणो मयि



OFFICE OF THE DEPUTY COLLECTOR & SDO, SALCETE, MARGAO - GOA

Room No.105, 1st Floor, Matanhy Saldhana Administrative Complex,

Near KTC Bus Stand, Margao - Goa.

Phone: 0832-2794145,

Fax:0832-2794402

Email:sdm-salcete.goa@nic.in

No.SDO/SAL/NGT/E.A.No.04-2018(WZ)/6297/2023/ 3685-I

Dated: 31/07/2023

MEMORANDUM

Sub: Execution of order dated 01.05.2023 of Hon'ble NGT (WZ), Pune in respect of Execution Application No.04/2018 (WZ) in O.A.No.44/2015 (WZ), M.A.No. 131/2018(WZ) filed by the Colve Civic & Comsumer Forum v/s GCZMA & ors.

Find enclosed herewith the letter No. 41/CRZ/REV/NGT/E.A.No.04-2018 (WZ) 2023/1848 dated 31/07/2023 received from Dy. Collector(Rev) South, Member Secretary, South Goa enclosing therein copy of the order dated 01/05/2023 of Hon'ble NGT (WZ), Pune in respect of Execution Application No.04/2018 (WZ) in O.A.No.44/2015 (WZ), M.A.No.131/2018 (WZ) filed by the Colva Civic & Consumer Forum v/s GCZMA & Ors wherein District Magistrate is directed to attached the property to the extent of Rs. 2 lakhs of the respondent no.05/Agnelo D'Souza in the above mentioned execution order & submit a report before the Hon'ble NGT (WZ) Pune.

The Mamlatdar of Salcete is hereby directed to execute the said direction of the Hon'ble NGT(WZ) Pune urgently within 24 hrs and submit the compliance report to this office for onwards submission to the Collector by **01/08/2023**.

(Uday R. Prabhu Dessai)
Deputy Collector & SDO
Margao - Goa.

To,
The Mamlatdar of Salcete,
Margao Goa

Copy to : The Collector, South Goa District, Margao Goa.

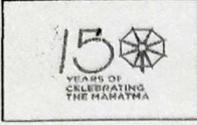
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MOST URGENT
TIME BOUND
NGT MATTER

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A-K
21/8/23

ANNEXURE-III⁹⁵



OFFICE OF THE DEPUTY COLLECTOR & SDO, SALCETE, MARGAO - GOA

Room No.105, 1st Floor, MatanhySaldhana Administrative Complex,
Near KTC Bus Stand, Margao - Goa.

Phone: 0832-2794145,

Fax:0832-2794402

Email:sdm-salcete.goa@nic.in

No.SDO/SAL/NGT/E.A.No.04-2018(WZ)/6297/2023/ 3937-5

Dated: 21/08/2023

To,
The Dy. Collector (REV),
Member Secretary,
South Goa District,
Margao Goa.

Collector, State of South Goa
Memo
Date: 21/08/23
Inward: 18495
Rev

Sub: Execution of order dated 01.05.2023 of Hon'ble NGT (WZ), Pune in respect of Execution Application No.04/2018 (WZ) in O.A.No.44/2015 (WZ), M.A.No. 131/2018(WZ) filed by the Colva Civic & Consumer Forum v/s GCZMA &ors.

Madam,

With reference to your letter No.41/CRZ/REV/NGT/E.A.No.04-2018(WZ)/2023/1848 dated 31/07/2023, it is submitted as under :-

1. This office issued Memorandum dated 03/08/2023 to the Mamlatdar of Salcete directing to attach any immovable property of Agnelo D'Souza.
2. The Mamlatdar of Salcete Taluka submitted report vide letter No.MAM/SAL/NGT-Attachment /2023/3251 dated 14/08/2023 stating information was sought from the office of Civil Registrar-cum-sub Registrar, Salcete and office of the village Panchayat Sernabatim, Vanelim, Colva & Gandaulim regarding any immovable property registered in the name of Shri Agnelo D'Souza r/o H.No.65, Copelwaddo, Sernabatim, Colva. It is informed by the Village Panchayat Secretary, Colva that there is no tax assessed in the name of above mentioned respondent (copy enclosed). So also, the Civil Registrar-cum-sub Registrar, Salcete informed that after going through the computerized records from 23rd January, 2019 till date, they could not trace any documents in the name of Agnelo D'Souza (Copy enclosed). The house in which the respondent is residing is in the name of the mother and same is also not divided amongst the respondents and his siblings. There is only one movable property in the name of the respondent which is a car of make Tata Indica, emerald green in colour bearing registration No. GA-02-J-7915 and the same is already/ sealed/attached by the Mamlatdar of Salcete.

This is submitted for your necessary action.

Yours faithfully,

(Uday R. PrabhuDessai)
Deputy Collector & SDO
Salcete, Margao - Goa.

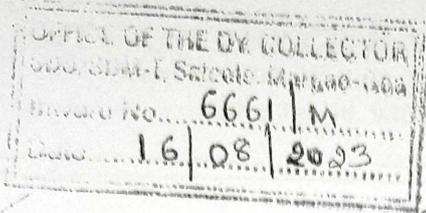
Encl: as above

17/8/2023
NGT MATTER
MOST URGENT

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No. MAM/SAL/NGT-Attachment /2023/3251
Office of the Mamlatdar of Salcete Taluka
Margao-Goa.

Date: - 14/08/2023



To
The Dy. Collector & SDO
Salcete, Margao-Goa

Rupa

Sub:- Execution of order dated 01.05.2023 of Hon'ble NGT(WZ), Pune in respect of Execution Application No. 04/2018(WZ) in O.A.No. 44/(WZ), M.A. No. 131/2018(WZ) filed by the Colva Civic & Consumer Forum v/s GCZMA & Ors.

Ref:- SDO/SAL/NGT/E.A.No.-2018(WZ)/6297/2023/3744-I, dated 03/08/2023.

Sir,

With reference to the above referred Memorandum, information was sought from the Office of Civil Registrar-cum-sub Registrar, Salcete and Office of Village Panchayat Sernabatim, Vanelim, Colva & Gandaulim regarding any immovable registered in the name of Shri. Agnelo D' Souza r/o H. no. 65, Copelwaddo, Sernabatim, Colva.

It is informed by the Village Panchayat Secretary Colva that there is no tax assessed in the name of above mentioned respondent (copy enclosed). So also, the Civil Registrar-cum-sub Registrar, Salcete informed that after going through the computerized records from 23rd January 2019 till date, they could not trace any documents in the name of Shri. Agnelo D' Souza (copy enclosed).

The house in which the respondent is residing is in the name of the mother and the same is also not divided amongst the respondents and his siblings. There is only one movable property in the name of the respondent which is a car of make Tata Indica, emerald green in colour bearing registration no. GA-02-J-7915 and the same is already sealed/attached by this office.

Therefore necessary directions may be given.

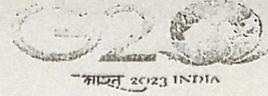
Yours Faithfully,

(Laxmikant R Desai)
Mamlatdar of Salcete Taluka
Margao Goa

Copy to :- The Guard file.

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AF



Government of Goa

OFFICE OF THE CIVIL REGISTRAR-CUM-SUB REGISTRAR, SALCETE

Room No. 209, 2nd floor, Mathany Saldhana Administrative Complex, Margao - Goa

Office Tel.No. 9405864458 / Office Email: crsralscete-rd.goa@nic.in

No.CR/SR/SAL/2464/2023

Dated:07/08/2023
(16Shravana Saka 1945)**BY HAND DELIVERY.**

To,

The Office of Mamlatdar,
Margao Salcete-Goa.

Ref: No.MAM/SAL/NGT-Attachment/2023/3091 dated 03/08/2023.

Sub: Execution of order dated 01/05/2023 of Hon'ble NGT(WZ),Pune in
respect of Execution Application No.04/2018(WZ) in
O.A.No.44/(WZ), M.A.No.131/2018(WZ) filed by the Colva Civic and
Consumer Forum v/s GCZMA and Ors.

Sir,

With reference to your above letter dated 03/08/2023, this is to inform you that, this office has searched the computerized records under NGDRS Software from 23rd January 2019, till date and could not trace any documents of the name mentioned ie Agnelo D'Souza r/o H.no 65 Copelwaddo, Sernabatim, Colva, Salcete-Goa in the aforesaid letter.

Further this is to inform you that, the information provided is insufficient and more data is required such as Company name, Party name, PAN card Number, PT Sheet Number, Chalta Number, Survey Number, Registration date for conducting search in online data of National Generic Document Registration System (NGDRS).

Yours faithfully,

(Mahesh R Prabhu Parrikar)
Civil Registrar-cum-Sub Registrar
Salcete Taluka, Margao-Goa.Civil Registrar
-Cum-
Sub Registrar
Salcete

Copy to:

Office copy.



13749

7/8/2023

Office of the Village Panchayat
Sernabatim, Vanelim, Colva & Gandaulim

Salcate - Goa Pin Code 403 708

Ph: 0832-2788485

Email: vpcolva@gmail.com

www.colvapanchayat.in

Ref. No.: VP/SVCGI/819/2023-2024

Date 7/8/2023

To
The Mamlatdar
Mamlatdar of Salcate Taluka
Margao Goa

Sub: Execution of order dated 01.05.2023 of Hon'ble NGT(WZ),
Pune in respect of execution application no. 04/2018(WZ) in O.A.
No.44/WZ, M.A NO. 131/2018(WZ) filed by the Colva Civic &
Consumer forum V/s GCZMA & Ors.

RefNo: MAM/SAL/NGT-Attachment/2023/3089

Sir,

Iam to inform you that there is no tax assessed in the name of Agneio
D'souza bearing H.No.65, Copelwaddo, Sernabatim, Colva.

Yours Faithfully,

(YOGESH B. FATERPEKAR)

SECRETARY
Village Panchayat
SERNABATIM VANELIM
COLVA & GANDAU

